

(c) the details of funds sanctioned for construction of two bridges, one over Beas river near Ramshila and other over Parvati river near Jia village, and for the road in between these bridges, and when it was sanctioned;

(d) the progress made so far and the funds spent by the H.P. Government for these works; and

(e) the time by which it is likely to be completed?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) Yes, Sir.

(b) The overall progress is around 8%.

(c) The details of funds sanctioned for the project are as under:-

(i) Road works	=	Rs. 727.11 lakhs
(ii) Bridge across river Parvati at Jia	=	Rs. 682.45 lakhs
(iii) Bridge across river Beas at Ramshila	=	Rs. 522.02 lakhs
Total:		<u>Rs. 1931.58 lakhs</u>

This project was sanctioned on 9.12.94.

(d) The work on bridges across river Beas and river Parvati is yet to be taken up. The overall expenditure on the project is Rs. 56.34 lakhs.

(e) The project is expected to be completed by the year 1999 subject to availability of funds.

Indent Procedure

4687. SHRI BHAGWAN SHANKAR RAWAT:
SHRI B.L. SHARMA 'PREM':

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether any instructions have been issued to streamline the working of the Dispensaries specially regarding the indent procedure followed by the Dispensaries; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) : (a) and (b) From time to time, appropriate guidelines are issued for streamlining the working of the CGHS dispensaries, including their indent procedures. The latest instructions lay down the guidelines for procuring medicines from local chemists such as requirements in the prescription, indent from emergency authority slip etc.

Central Hindi Institute, Agra

4688. SHRI SRIBALLAV PANIGRAHI : Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether a number of lecturers working in Central Hindi Institute, Agra have not been placed in senior scale which is due since 1989;

(b) if so, the details thereof; and

(c) the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) Orders placing all the 13 Lecturers of Central Hindi Institute, Agra, who became eligible for the senior scale between Oct. 1989-April 1996 have since been issued by the Director of the Institute on 3.9.1996.

Construction of Border Roads

4689. SHRI BADAL CHOUDHURY : Will the Minister of DEFENCE be pleased to state:

(a) the length of Border Roads needed to be constructed to ensure proper and effective check on infiltration and crimes on border;

(b) the progress of work made in Border road construction at the Eastern Border from Bhandaria to Silachari via Gobinda Bari and Raishya Bari; and

(c) the steps taken to complete the work at the earliest and the target date for the completion of the work?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (c) Ministry of Home Affairs have sanctioned construction of 2550 Kms of border roads along the Indo-Bangladesh border. A High Level Empowered Committee chaired by Home Secretary, Government of India regularly monitors the progress of works. The work along Tripura border has been entrusted to Border Roads Organisation and the probable date of completion is 30.3.1998.

Ban on Private Practice

4690. SHRI ANCHAL DAS : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that many Government doctors are doing private practice; and

(b) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) (a) and (b) Central Government Doctors are not allowed to do private practice. As a measure of compensation, Non-Practice Allowance is being given to such Doctors.

Welfare Schemes

4691 SHRI N K PREMCHANDRAN Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state

(a) whether the Government propose to enhance the limit of annual income for availing various welfare schemes in view of the hike in price index, and

(b) if so, the extent to which the limit is proposed to be enhanced?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI SALEEM IQBAL SHERVANI) (a) and (b) The information is being collected and would be placed on the Table of the House

Indian Navy

4692 SHRI TARIQ ANWAR
PROF AJIT KUMAR MEHTA

Will the Minister of DEFENCE be pleased to state

(a) the details of plans initiated, finalised and implemented for the expansion of the Indian Navy matching its striking power with the advanced countries,

(b) whether Indian Navy has been at the lowest priority in the country's defence planning,

(c) whether any in-depth review of the existing requirements and deficiencies in the Indian Naval Force has been made by the Government and

(d) if so, the plans formulated to remove the deficiencies?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI NVN SOMU) (a) and (b) Naval Headquarters have drawn up a 15 year Perspective Plan for modernisation of the Indian Navy

All developments having a bearing on the country's security are kept under constant observation by Government and appropriate counter-measures are initiated from time to time to maintain defence preparedness

(c) and (d) Yes, Sir A detailed exercise has been carried out to identify the naval requirements as counter-measures against the emerging threat scenario as also to catch up with the force level

[Translation]

Bargi Dam Project

4693 SHRI FAGGAN SINGH KULESTE Will the Minister of WATER RESOURCES be pleased to state

(a) the date on which the Bargi Dam Project of river Narmada commenced and its position at present,

(b) the agreements entered into with the displaced families as a result of the above project, and

(c) the number of families rehabilitated by the Government and the number of remaining families yet to be rehabilitated?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) (a) The Bargi Dam Project on river Narmada was commenced in 1971. The Dam and Power House have since been completed and the construction on canal system is in progress. The latest estimated cost of the project is Rs 742.84 crores and likely expenditure till March, 1996 is Rs 415.12 crores

(b) No agreements are entered with the displaced families when an irrigation project involving submergence is planned. The project affected persons (PAP) are rehabilitated in accordance with the provisions made in the project report and as per Policy of the State Government

(c) In all 5475 families are likely to be effected by submergence of the project out of which 4008 require rehabilitation. Each family is to be provided the rehabilitation grant of Rs 2,700 and residential plot of 90 feet x 60 feet. Amenities like schools, dispensaries, market places, ration shops, electricity and water supply are to be provided in the rehabilitation colonies. The rehabilitated persons are to be provided with opportunities for employment. They have been allowed to transport building materials from their houses at the Govt cost. They are also to be provided with compensation at the rate of 20% of the value of the house for dismantling and transportation. Financial assistance is provided to the outsees for their self employment through various employment schemes. They have been provided with fishing nets and boats for self employment. They are also allowed to cultivate the foreshore land of the reservoir

The State Govt had approved a plan for rehabilitation and re-settlement of the outsees in April, 1988 for an estimated cost of Rs 10 crores